



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 18th of October, 2019

SRO 63 in exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint Sh. Zeeshan Tahir, Tehsildar Bhaderwah to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within his respective territorial jurisdiction of District Doda

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)94/5-Doda

Dated :- 18 - 10- 2019

Copy to the -

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Addational District Magistrate, Bhaderwah This is with reference to his letter No PA/ADM/18-19/1728-30 dated 18-09-2019
3. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
4. SRO section, Department of Law, Justice and Parliamentary Affairs (W T S.C)

Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs

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18.10.2019